

Sl. No	Name of the Project	Central Loan Assistance approved	Central Loan Assistance released	Centr Loan Assistanc under consideration fv linist of Water Resources for approval
1.	Bansagar	3.00	1.50	—
2.	Gumani	6.00	3.00	—
3.	Turoi	5.00	2.50	—
4.	Latratu	—	—	1.00
5.	Kansjore	—	—	6.00
6.	Sonua	—	—	10.00
7.	Surangi	—	—	6.00
8.	Orni	—	—	6.5
9.	Bilasi	—	—	3.5

**Payment of Salaries to the Employees of  
National Project Construction  
Corporation**

148. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(c) whether it is a fact that the C.M.D. of NPCC had directed the G.M. of North East Sector not to pay the salaries to the employees of NPCC;

(d) whether it is also a fact that the family members of the employees were at the verge of starvation;

(e) whether this fact was enquired into; and

(d) if so, the findings thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) No, Sir.

(b) and (c) The fact whether family members of the employees of North East Sector of NPCC were at the verge of starvation had been enquired into and there had been no such incident.

(d) Does not arise.

**Involvement of Farmers in Command  
Area Development Programme**

149. SHRI SANJAY DALMIA: Will the Minister of WATER RESOURCES be pleased to state:

(c) whether Government had asked the State Governments to involve farmers in the Command Area Development Programme(CADP);

(d) if so, the action taken/proposed to be taken by the State Governments in this regard;

(e) the number of farmer's association formed by different States for the purpose; and

(f) the steps taken by Government for the effective implementation of the Command Area Development Programme?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) Yes, Sir. The Union Government had advised State Governments to involve farmers in management of irrigation water.

(b) and (c) Statewise details are given at Statement (*See* below).